Written Answers to [26 July, 2017] Starred Questions 51

WRITTEN ANSWERS TO STARRED QUESTIONS

Development works in Haryana

†*108. SHRI RAM KUMAR KASHYAP: Will the Minister of CULTURE be pleased to state:

- (a) the number of proposals received by the Ministry for development works from Government of Haryana during the last three years alongwith the scheme-wise details of their amount and the action taken thereon;
- (b) the reasons for pendency of proposals received from the State Government;
- (c) whether any time-limit has been prescribed to dispose of these proposals;
 and
- (d) whether due to long delay in disposing of the proposals there occur problems regarding development works and the manner in which the amount of escalated cost is adjusted and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Only one proposal has been received by Ministry of Culture for development works from Government of Haryana during the last three years. The details of the proposals are given in Statement (See below).

- (c) No time limit can be prescribed in view of the reply of part (a) and (b).
- (d) Not applicable in view of reply of part (a), (b) and (c).

Statement

A site was proposed by Haryana Government for setting up of a Science City which was not found suitable. Thereafter, in a meeting with Hon'ble Chief Minister of Haryana, it was agreed in-principle to set up a Science City in NCR in Haryana. The State Government has been requested to give the list of shortlisted sites. The same is awaited from the State Government of Haryana.

Guidelines to States on crimes

†*109. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of crimes in Uttar Pradesh, Madhya Pradesh, Rajasthan, Haryana and Uttarakhand is on the rise day-by-day;

[†]Original notice of the question was received in Hindi.